

In the said Criminal Rules of Practice and Circular Orders, 1958, in Chapter VII, in the rules under the heading "Rules for Printing Sessions Judgments" except in rule 180, for the words "Print", "Printed", "Printing", wherever they occur, the words "Print or Type or Cyclostyle or Mechanically reproduce", "Printed or Type-written or Cyclostyled or Mechanically reproduced", "Printing or typing or Cyclostyling or reproducing by Mechanical Process" respectively, shall be substituted.

(ROC.No.291-A/82/RR)

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